

No.A-32012/04/2020-Admn.IV(LA)(i)
Government of India
Ministry of Law and Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi
Dated:- 29th March, 2023

OFFICE ORDER NO. 51 /2023

In supersession of this Department's Office Order No.122/2022 (bearing even file number) dated 09.09.2022, the Departmental Promotion Committee to consider the cases of the officers for promotion/confirmation and granting Non-functional Selection Grade in respect of Group 'B' posts belonging to CSS Cadre (Section Officer, Assistant Section Officer) is re-constituted as under:-

(i)	AS / JS&LA [Admn.IV(LA)] Department of Legal Affairs	Chairperson
(ii)	Shri Umashankar Thakur, Director Department of Legal Affairs	Member
(iii)	Shri Uttam Prakash, Deputy Secretary, Legislative Department	Member
(iv)	Shri S.K. Makkar, Deputy Secretary Department of Legal Affairs	Member
(v)	Ms. Madhu Bala Soni, Under Secretary Department of Legal Affairs	Member

2. The recommendations of the Departmental Promotion Committee will be submitted for approval to the Competent Authority.
3. This issues with the approval of Law Secretary.

(S.K. Makkar)
Deputy Secretary to the Govt. of India

Copy to:-

1. PSO to Law Secretary/ PSO to JS&LA (Ms. Sunita Anand).
2. PPS to Director (Shri Umashankar Thakur) / PS to US (Ms. Madhu Bala Soni).
3. Shri Uttam Prakash, Deputy Secretary, Legislative Department.
4. Admn.I(LA)/Admn.I(LO)/Vig. Unit/CR Assistant/Office Order Folder.

No.A-32012/04/2020-Admn.IV(LA)(iii)

Government of India
Ministry of Law and Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi
Dated:-29th March, 2023

OFFICE ORDER NO. /2023

In supersession of this Department's Office Order 124/2022 (bearing even file number) dated 09.09.2022, the Screening Committee for granting financial upgradation under the Assured Career Progression Scheme (ACPS)/ Modified Assured Career Progression Scheme (MACPS) in respect of Group 'A' / Group 'B' posts belonging to CSS/CSSS/CSOIS/GCS Cadres is re-constituted as follows:-

(i)	AS / JS&LA [Admn.IV(LA)] Department of Legal Affairs	Chairperson
(ii)	Shri Umashankar Thakur, Director, Department of Legal Affairs	Member
(iii)	Shri Uttam Prakash, Deputy Secretary, Legislative Department	Member

2. The recommendations of the Screening Committee will be submitted for approval to the Competent Authority.
3. This issues with the approval of Law Secretary.

(S.K. Makkar)
Deputy Secretary to the Govt. of India

Copy to:-

1. PSO to Law Secretary/ PSO to JS&LA (Ms. Sunita Anand).
2. PPS to Director (Shri Umashankar Thakur)
3. Shri Uttam Prakash, Deputy Secretary, Legislative Department.
4. Admn.I(LA)/ Vig. Unit/CR Assistant/Admn.I(LD)/Office Order Folder.

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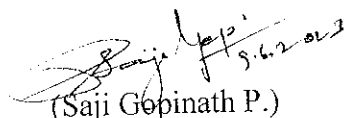
Shastri Bhawan, New Delhi.
Dated: 09th June, 2023

OFFICE ORDER NO. 110/2023

In supersession of this Department's Office Order No. 69/2023 (bearing even file number) dated 29.03.2023, the Departmental Promotion Committee to consider the cases of Group 'B'/Group 'C' officers/officials belonging to CSSS/CSCS Cadres for promotion, confirmation and granting Non-functional Selection Grade in the prescribed Pay Matrix is constituted as follows:-

(i)	Shri Umashankar Thakur, Director Department of Legal Affairs	Chairperson
(ii)	Shri Debadutta Behera, Under Secretary, Legislative Department	Member
(iii)	Ms. Madhu Bala Soni, Under Secretary, Department of Legal Affairs	Member
(iv)	Shri Varun Singh Chauhan, Under Secretary, Department of Legal Affairs	Member

2. The recommendations of the Departmental Promotion Committee will be submitted for approval to the competent authority.
3. This issues with the approval of the Law Secretary.


(Saji Gopinath P.)

Under Secretary to the Govt. of India

Copy to:-

1. PSO to Law Secretary/PSO to JS&LA(Ms. Sunita Anand).
2. PPS to Director (Shri Umashankar Thakur)/PS to US (Shri Varun Singh Chauhan)/PS to US (Ms. Madhu Bala Soni)
3. Shri Debadutta Behera, Under Secretary, Legislative Department.
4. Admn.I(LA)/Vig. Unit/ CR Asssitant/Admn.I(LD)/Admn.II(LD)/Office Order Folder.

No.A-32012/04/2020-Admn.IV(LA)(ii)
Government of India
Ministry of Law & Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi.
Dated:-09th June , 2023

OFFICE ORDER NO. 111/2023

In supersession of this Department's Office Order No. 71/2023 (bearing even file number) dated 29.03.2023, the Screening Committee for granting financial upgradation under the Assured Career Progression Scheme(ACPS)/ Modified Assured Career Progression Scheme(MACPS) in respect of Group 'C' posts belonging to CSSS/CSCS Cadre is re-constituted as follows :-

(i)	Shri Umashankar Thakur, Director Department of Legal Affairs	Chairperson
(ii)	Shri Debadutta Behera, Under Secretary, Legislative Department	Member
(iii)	Ms. Madhu Bala Soni, Under Secretary, Department of Legal Affairs	Member
(iv)	Shri Varun Singh Chauhan, Under Secretary, Department of Legal Affairs	Member

2. The recommendations of the Departmental Promotion Committee will be submitted for approval to the competent authority.
3. This issues with the approval of the Law Secretary.


(Saji Gopinath P.)

Under Secretary to the Govt. of India

Copy to:-

1. PSO to Law Secretary/PSO to JS&LA(Ms. Sunita Anand).
2. PPS to Director (Shri Umashankar Thakur)/PS to US (Shri Varun Singh Chauhan)/PS to US (Ms. Madhu Bala Soni)
3. Shri Debadutta Behera, Under Secretary, Legislative Department.
4. Admn.I(LA)/Vig. Unit/ CR Asssitant/Admn.I(LD)/Admn.II(LD)/ Office Order Folder.